

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

5. IA-5041/2023 in C.P.(IB)/3060(MB)/2019

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 06.11.2023

NAME OF THE PARTIES: Micromax Informatics Ltd.  
Vs  
Good Day Ventures (India) Pvt. Ltd.

SECTION: 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

**ORDER**

1. None present when called.
2. **IA-5041/2023:** This is an Application filed by the Liquidator of the Corporate Debtor viz. Good Day Ventures (India) Pvt. Ltd., as per the Regulation 15 of IBBI (Liquidation Process) Regulations, 2016, to place on record the third Progress Report for the quarter ending 30.09.2023.
3. The above report is taken on record and IA-5041/2023 is **disposed** of, accordingly.

Sd/-  
ANU JAGMOHAN SINGH  
Member (Technical)

Sd/-  
KISHORE VEMULAPALLI  
Member (Judicial)